

Rajasthan Right To Hearing (Amendment) Act, 2014

02 of 2014

[25 February 2014]

CONTENTS

1. Short title and commencement

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PREAMBLE

An Act to amend the Rajasthan Right to Hearing Act, 2012.

Be it enacted by the Rajasthan State Legislature in the Sixty-fifth Year of the Republic of India, as follows:--

1. Short title and commencement :-

(1) This Act may be called the Rajasthan Right to Hearing (Amendment) Act, 2014.

(2) It shall be deemed to have come into force on and from 21st September, 2013.